

- (ii) Seventh Report of the Committee on ‘Demands for Grants (2025-26)’ pertaining to the Department of Chemicals and Petrochemicals; and
- (iii) Eighth Report of the Committee on ‘Demands for Grants (2025-26)’ pertaining to the Department of Pharmaceuticals.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON FINANCE**

डा. दिनेश शर्मा (उत्तर प्रदेश): महोदय, मैं विभाग-संबंधित वित्त संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ :

- (i) Eighth Report of the Committee on ‘Demands for Grants (2025-26)’ of the Ministry of Finance (Departments of Economic Affairs, Expenditure, Public Enterprises and Investment & Public Asset Management);
- (ii) Ninth Report of the Committee on ‘Demands for Grants (2025-26)’ of the Ministry of Finance (Department of Revenue);
- (iii) Tenth Report of the Committee on ‘Demands for Grants (2025-26)’ of the Ministry of Corporate Affairs;
- (iv) Eleventh Report of the Committee on ‘Demands for Grants (2025-26)’ of the Ministry of Planning;
- (v) Twelfth Report of the Committee on ‘Demands for Grants (2025-26)’ of the Ministry of Statistics and Programme Implementation; and
- (vi) Thirteenth Report of the Committee on ‘Demands for Grants (2025-26)’ of the Ministry of Finance (Department of Financial Services).

REPORTS OF COMMITTEE ON PUBLIC ACCOUNTS

DR. K. LAXMAN (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of Committee on Public Accounts (2024-25):-

Tenth Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in its Eighty-fifth Report (Seventeenth Lok Sabha) on “Irregular Pension Payments by Post Offices”;

- (i) Tenth Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in its Eighty-fifth Report (Seventeenth Lok Sabha) on “Irregular Pension Payments by Post Offices”;
- (ii) Eleventh Report on Action Taken by the Government on the

- Observations/Recommendations of the Committee contained in its Ninety-second Report (Seventeenth Lok Sabha) on “Functioning of Railway Mail Service and Road Transport Network in Department of Posts”;
- (iii) Twelfth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its One Hundred and sixth Report (Seventeenth Lok Sabha) on “Avoidable Payment of Compensation Charges for Low Power Factor - V.O. Chidambaranar Port Trust”;
- (iv) Thirteenth Report on Action Taken by the Government on the Observations/Recommendations of the Public Accounts Committee contained in its One Hundred and fifteenth Report (Seventeenth Lok Sabha) on “Catering Services in Indian Railways”; and
- (v) Fourteenth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its One Hundred and eighteenth Report (Seventeenth Lok Sabha) on “Inordinate delay in setting up of Indian National Defence University (INDU)”.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

SHRI NIRANJAN BISHI (Odisha): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2024-25):-

- (i) Seventh Report of the Committee on ‘Demands for Grants (2025-26)’ of the Ministry of Tribal Affairs; and
- (ii) Eighth Report of the Committee on ‘Demands for Grants (2025-26)’ of the Ministry of Minority Affairs.

REGARDING NOTICES RECEIVED UNDER RULE 267 AND OTHER MATTERS

MR. CHAIRMAN: Hon. Members, eight notices have been received under Rule 267. The notices of Shri Sukhendu Sekhar Ray, Shri Saket Gokhale, Shrimati Mausam B Noor, Shrimati Mamata Thakur, Ms. Dola Sen, Shri Ritabrata Banerjee have demanded discussion over the alleged lapse of the Election Commission in issuance